

Central Administrative Tribunal  
Principal Bench, New Delhi.

O.A.No.1298/89

New Delhi, This the 25th Day of March 1994

Hon'ble Shri C.J. Roy, Member(J)

Hon'ble Shri P.T. Thiruvengadam, Member(A)

Shri Pran Nath Soni,  
son of Sh KN Soni, Indian  
Scientist B at Defence Science  
Centre Metcalf House Delhi 54  
R/o 100-AD, Shalimar Bagh, Delhi -52  
By Advocate Shri G.K. Aggarwal

...Applicant

Versus

Union of India through Secretary  
Department of Defence Research Development &  
SA to DM, DGDR&D, South Block  
New Delhi.

The DRDS Assessment Board(1987) for St-B to St-C  
Recruitment and Assessment Centre,  
Lucknow Road, Delhi - 9.

..Respondents

By None.

O R D E R (Oral)

Hon'ble Shri C.J. Roy, Member(J)

1. The learned counsel for the applicant states  
that he is not pressing the case. He wants to withdraw  
the case as not pressed. To this effect he has made  
an endorsement in the file also. The OA is dismissed  
as not pressed. No costs.

*P.T.Thiruvengadam*  
(P.T.THIRUVENGADAM)  
Member(A)

*C.J.Roy*  
(C.J.ROY)  
Member(J)

LCP